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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08.04.2019

T.A./260/2/2016

B NANDA

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO: 50

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
	<p>None appeared for the parties. It is seen that on the last date i.e. 4.2.2019 no one was present on behalf of the applicant.</p> <p>2. The OA is therefore dismissed for default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p style="text-align: center;">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">I.Nath</p>